

Singh, Dr. Jitendra Danve, Shri Raosaheb Patil Meghwal, Shri Arjun Ram Jardosh, Smt. Darshana Vikram Pawar, Dr. Bharti Pravin Chowdhary, Shri Pankaj

Title: Papers laid on the Table of the House by Ministers/Members.

? (व्यवधान)

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : माननीय सभापति महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) अखिल भारतीय सेवाएं अधिनियम, 1951 की धारा 3 की उप-धारा (2) के अंतर्गत भारतीय प्रशासनिक सेवा (परिवीक्षा) संशोधन नियम, 2023 जो 13 मार्च, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 177(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT9443/17/23]

- (2) संविधान के अनुच्छेद 320 के खंड (5) के अंतर्गत संघ लोक सेवा आयोग (परामर्श से छूट) संशोधन विनियम, 2023 जो 13 फरवरी, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 92(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 9444/17/23]

रेल मंत्रालय में राज्य मंत्री; कोयला मंत्रालय में राज्य मंत्री तथा खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव) : माननीय सभापति महोदया, मैं रेल अधिनियम, 1989 की धारा 199 के अंतर्गत रेल रेड टैरिफ (दूसरा संशोधन) नियम, 2023 जो 27 मार्च, 2023 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.225(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 9445/17/23]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) : माननीय सभापति महोदया, मैं आपकी अनुमति से, श्री राजीव चन्द्रशेखर जी की ओर से, कौशल विकास और उद्यमशीलता मंत्रालय के वर्ष 2023-2024 के निर्गत-परिणामी अनुश्रवण रूपरेखा दस्तावेज की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 9446/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIMATI DARSHANA VIKRAM JARDOSH): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Review by the Government of the working of the Handicrafts & Handlooms Export Corporation of India Limited, New Delhi, for the year 2020-2021.
 - (ii) Annual Report of the Handicrafts & Handlooms Export Corporation of India Limited, New Delhi, for the year 2020-2021, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9447/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): Madam, I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Gorakhpur, for the year 2021-2022, along with audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of All India Institute of Medical Sciences, Gorakhpur, for the year 2021-2022.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT9448/17/23]

- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Bilaspur, for the year 2021-2022, along with audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of All India Institute of Medical Sciences, Bilaspur, for the year 2021-2022.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 9449/17/23]

- (5)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Medical Commission, New Delhi, for the year 2021-2022, along with audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Medical Commission, New Delhi, for the year 2021-2022.

(6) Statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 9450/17/23]

(7) A copy each of the following Notifications (Hindi and English versions) under Section 52 of the Surrogacy (Regulation) Act, 2021:-

(i) The Surrogacy (Regulation) Amendment Rules, 2023 published in Notification No. G.S.R.179(E) in Gazette of India dated 14th March, 2023.

(ii) The Surrogacy (Regulation) Amendment Rules, 2022 published in Notification No. G.S.R.772(E) in Gazette of India dated 10th October, 2022.

[Placed in Library, See No. LT 9451/17/23]

(8) A copy each of the following Notifications (Hindi and English versions) under Section 44 of the Assisted Reproductive Technology (Regulation) Act, 2021:-

(i) The Assisted Reproductive Technology (Regulations) Amendment Rules, 2023 published in Notification No. G.S.R.126(E) in Gazette of India dated 24th February, 2023.

(ii) The Assisted Reproductive Technology (Regulations) Amendment Rules, 2022 published in Notification No. G.S.R.771(E) in Gazette of India dated 10th October, 2022.

[Placed in Library, See No. LT 9452/17/23]

(9) A copy of the Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2023 published in Notification No. STD/FA/A-1.30/No.1/2020-FSSAI in Gazette of India dated 22nd February, 2023 under Section 93 of the Food Safety and Standards Act, 2006.

[Placed in Library, See No. LT 9453/17/23]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2021-2022, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2021-2022.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 9454/17/23]

(12) A copy each of the following Notifications (Hindi and English versions) under Section 52 of the Surrogacy (Regulation) Act, 2021 and Section 44 of the Assisted Reproductive Technology (Regulation) Act, 2021:-

- (i) S.O.16(E) published in Gazette of India dated 4th January, 2023 notifying members, mentioned therein, as members of National Assisted Reproductive Technology and Surrogacy Board.
- (ii) S.O.5885(E) published in Gazette of India dated 16th December, 2022 notifying experts, mentioned therein, as Members of the National Assisted Reproductive Technology and Surrogacy Board.
- (iii) S.O.3700(E) published in Gazette of India dated 4th August, 2022 notifying experts, mentioned therein, as Members of the National Assisted Reproductive Technology and Surrogacy Board.

[Placed in Library, See No. LT 9455/17/23]

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) : माननीय सभापति महोदया, मैं केन्द्रीय उत्पाद शुल्क अधिनियम, 1944 की धारा 38 की उप-धारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) अधिसूचना सं. 16/2023 ? केन्द्रीय उत्पाद शुल्क जो 3 अप्रैल, 2023 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा पेट्रोलियम क्लूड के उत्पादन पर विशेष अतिरिक्त उत्पाद-शुल्क को कम करने के आशय वाली दिनांक 19 जुलाई, 2022 की अधिसूचना सं. 18/2022 ? केन्द्रीय उत्पाद शुल्क में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 9456/17/23]

- (2) अधिसूचना सं. 17/2023 ? केन्द्रीय उत्पाद शुल्क जो 3 अप्रैल, 2023 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा डीजल के निर्यात पर विशेष अतिरिक्त उत्पाद शुल्क को कम करने से संबंधित दिनांक 30 जून, 2022 की अधिसूचना सं. 04/2022 ? केन्द्रीय उत्पाद शुल्क में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 9457/17/23]

14.02 hrs